

23) on 'Demands for Grants (2023-24)' pertaining to the Ministry of Food Processing Industries; and

(vi) Sixty-Fifth Report on action taken by the Government on the Observations/Recommendations contained in the Fifty-Sixth Report (Seventeenth Lok Sabha) of the Department-related Parliamentary Standing Committee on Agriculture, Animal Husbandry and Food Processing (2022-23) on 'Demands for Grants (2023-24)' pertaining to the Ministry of Cooperation. ...*(Interruptions)*...

...*(Interruptions)*..

THE LEADER OF THE HOUSE (SHRI PIYUSH GOYAL): Sir, he is making personal allegations. ...*(Interruptions)*.. He should apologise for these uncanny remarks.

MR. CHAIRMAN: The remarks are expunged. ...*(Interruptions)*... Digvijaya Singhji, do you have to address me or them? ...*(Interruptions)*...

SHRI DIGVIJAYA SINGH: You, Sir.

MR. CHAIRMAN: Then, please listen to me. Digvijaya Singhji, you have been the Chief Minister for 10 years. You are a senior politician. You are a distinguished politician. Is this the example you should be setting? Don't I have the stature and credentials? I am so sorry. ...*(Interruptions)*... Reports of the Department-Related Parliamentary Standing Committee on Chemicals and Fertilizers. Shri Vijay Pal Singh Tomar. ...*(Interruptions)*...

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

श्री विजय पाल सिंह तोमर (उत्तर प्रदेश) : महोदय, मैं विभाग संबंधित रसायन और उर्वरक संबंधी संसदीय स्थायी समिति (2023-24) के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

(i) Forty-Fifth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Forty-Second Report (Seventeenth Lok Sabha) on 'Demands for Grants (2023-

- 24)' pertaining to the Department Pharmaceuticals, Ministry of Chemicals and Fertilizers;
- (ii) Forty-Sixth Report on 'Insecticides & Pesticides - promotion and development including safe usage - licensing regime for insecticides' pertaining to the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers;
- (iii) Forty-Seventh Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Thirty-Ninth Report (Seventeenth Lok Sabha) on 'Nano-fertilizers for sustainable crop production and maintaining soil health' pertaining to the Department of Fertilizers, Ministry of Chemicals and Fertilizers;
- (iv) Forty-Eighth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Fortieth Report (Seventeenth Lok Sabha) on 'Demands for Grants (2023-24)' pertaining to the Department of Fertilizers, Ministry of Chemicals and Fertilizers; and
- (v) Forty-Ninth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in its Forty-Fourth Report (Seventeenth Lok Sabha) on 'Fertilizer Subsidy Policy and Pricing Matters including need to continue Urea Subsidy Scheme' pertaining to the Department of Fertilizers, Ministry of Chemicals and Fertilizers. ...*(Interruptions)*...

**STATEMENT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON CHEMICALS AND FERTILIZERS**

SHRI ARUN SINGH (Uttar Pradesh): Sir, I lay on the Table, a copy (in English and Hindi) of the Statement showing further Action Taken by the Government on the Twenty-Fourth Report of the Department-related Parliamentary Standing Committee on Chemicals and Fertilizers on the Action Taken by the Government on the observations/Recommendations contained in its Eighteenth Report (Seventeenth Lok Sabha) on 'Revival of closed and sick fertilizers units' pertaining to the Department of Fertilizers, Ministry of Chemicals and Fertilizers. ...*(Interruptions)*...
